

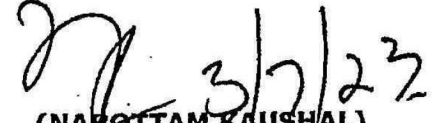
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The work of Leave Section, Central District, Tis Hazari Courts, Delhi assigned to **Sh. Sunil Dutt, Administrative Officer (Judicial)**, Central District, Tis Hazari Courts, Delhi is hereby withdrawn from him with immediate effect.

Further, **Ms. Simmi Kapoor, Administrative Officer (Judicial)**, Central District, Tis Hazari Courts, Delhi is hereby directed to look after the work of Leave Section, Central District, Tis Hazari Courts, Delhi also as **Administrative Officer (Judicial)**, with immediate effect, in addition to the work already assigned to her.

**Note:** Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officer, as per rules.


  
(NAROTTAM KAUSHAL)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI  
Pr

No. 15376 - 481 /Admn-I/P & T/HQs/2023

Dated, Delhi the 03 JUL 2023

**Copy forwarded for information and necessary action to: -**

1. The Ld. Officer In-charges, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
2. The Officers concerned.
3. The PS to the undersigned.
4. The Sr. A.O.(J)/A. O.(J)/Branch In-charge Administration Branch, Central/West, THC, Delhi.
5. All Judicial Officers of Central District, Tis Hazari Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch I & II, Central District, Tis Hazari Courts, Delhi.
7. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI  
Pr